

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3914  
TO BE ANSWERED ON 9<sup>TH</sup> DECEMBER, 2016**

**VEGETARIAN FOOD**

**3914. SHRI PRAHLAD SINGH PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to encourage people to eat more healthy traditional vegetarian food in the country; and

(b) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(ANUPRIYA PATEL)**

(a) & (b): The Food Safety and Standards Act, 2006, mandates the Food Safety and Standards Authority of India (FSSAI), inter alia, to regulate manufacture, storage, distribution, sale and import of articles of food, to ensure availability of safe and wholesome food for human consumption. The FSSAI, accordingly, inter alia, spread awareness about various aspects of food safety among masses. The stakeholders are educated /made aware of the food safety related issues through consumer awareness programmes. These are launched jointly by the Department of Consumer Affairs and the FSSAI. These include advertisements in different media, campaigns launched by the FSSAI on social media such as Face-book, documentary films on YouTube, educational booklets, information on FSSAI website, stalls at Fairs/Melas/Events and mass awareness campaigns, etc.

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